(b) if not, whether Government would empower a special senior officer to look into the grievances and discuss with Myanmar Government and redress the citizens' grievances?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) Government is not aware of any proposal received in recent years for getting back the immovable properties or compensation to Indian citizens who left their property in Myanmar during the Second World War.

(b) Government has consistently taken up the grievances of Indian citizens brought to its notice. In this context, the matter pertaining to the thirty eight compensation cases received from Indian citizens whose property had been acquired by the Myanmar Government for nationalization in 1962 has been taken up with the Government of Myanmar.

## Investigation in Trivallev University Visa fraud case

- 2513. DR. PRABHAKAR KORE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether investigations by US law enforcement agencies are over in the Trivalley University Visa fraud case unearthed by US Immigration and Customs Enforcement Agency;
- (b) whether Indian officials have taken up the issue with their US counterparts to shift the affected students, mostly from Andhra Pradesh to other campuses subject to their eligibility otherwise; and
- (c) if so, the status report of the findings of the US agencies in regard to number of Indian students likely to be ordered out of the country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (c) The investigations by the U.S. agencies in the Trivalley University are still underway. The External Affairs Minister had raised the issue with the U.S. Secretary of State Hillary Clinton in July, 2011, who assured that she would work with the U.S. agencies concerned to seek an early and satisfactory solution for the students affected by the closure of Trivalley University.

The figures provided by the U.S. authorities in November, 2011 indicate that 487 cases of reinstatement for transfer to other U.S. universities were approved, 150 cases have been denied and 640 cases are under process. The Embassy of India is continuing its efforts with U.S. authorities to seek an expeditious and satisfactory solution to cases of all former Trivalley University students.

## Frisking of Indian VIPs at US airport

 $\dagger$ 2514. SHRIMATI MAYA SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

†Original notice of the question was received in Hindi.